

MOST URGENT / OUT AT ONCE
THROUGH PROCESS SERVER

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):
TIS HAZARI COURTS, DELHI

DUTY ROSTER OF OATH COMMISSIONERS

In pursuance of directions of Hon'ble High Court of Delhi, New Delhi, received vide letter bearing No.1838/Genl./OC/DHC dated 14.08.2019 i.e. one Oath Commissione presently functioning in Tis Hazari Courts, Delhi, be posted at Rouse Avenue Court on rotation basis **till regular Oath Commissioners are appointed for Rouse Avenue Courts**. The Duty Roster of Oath Commissioners for Rouse Avenue Court Complex for the month of **December, 2023** is as under:

S.No	Name of Advocate	Father/ Husband Name	Address	Mobile Number	Date of duty at Rouse Avenue Court Complex
1.	Sh. Satish Kumar	S/o-Sh. Hari Chand	H.No. 1100, Gali No. 9, D-Block, Nathupura, Burari, Delhi-110084	9999751567	01.12.2023
2.	Sh. Abhimanyu Kumar	S/o-Sh. Dineshwar Prasad Sinha	H.No. 121A/2, Hari Nagar Ashram, New Delhi-110014	9958811687	02.12.2023
3.	Sh. Hemant Kr. Panth	S/o-Late Nand kishor Panth	D-26, Hardev Nagar, Jharoda Mazra, Burari, Delhi-110084	9953394636	04.12.2023
4.	Ms. Neeru Varma	W/o-Sh. Vivek Varma	H.no. 521, Niti Khand-3, Indrapuram, Ghaziabad	9910309525	05.12.2023
5.	Ms. Chander Nigam	D/o-Sh. M.P. Nigam	D-1/780 Street No. 7B, Ashok Nagar, Shahdara, Delhi-110093	9899870597	06.12.2023
6.	Sh. Rajesh Kumar	S/o-Late Sh. Ram Kishan	B-1, IInd Pusta, Main Service Road Sonia Vihar, Delhi-110094	9013736738, 9899903222	07.12.2023
7.	Ms. Kavita	W/o Sh. Naveen Kumar	WZ-12, Second Floor, Shaadi Khmpur, West Patel Nagar, Delhi-110008	8860272459	08.12.2023
8.	Ms. Bhumika Aggarwal	D/o Ms. Madan Mohan Aggarwal	1/10787, Shubhash Park, Navin Sahadara, Near Kirti Mandir, Delhi-110032	9717845453 9268998007	09.12.2023
9.	Ms. Dolly	Late Sh. Pooranmal Rathore	H.No.183A, Near Kuki Shop, Sultanpur Colony, New Delhi-110030	9654021878	11.12.2023
10	Sh. Abad Ahmad Khan	Sh. Ashfaq Ahmad Khan	313/99A II Floor, Gali No. 11, Tulsi Nagar, Inder LOK, Delhi-110035	9873065428	12.12.2023
11.	Sh. Mahant Kumar Choubey	Late Sh. Chanderbhan Choubey	WZ-28, Manohar Park, East Punjabi Bagh, Delhi-110026	9650525035	13.12.2023
12.	Ms. Geeta Rani	Sh. Ramesh Chander	Vill. Tajpur Khurd, P.O. Chhawla, New Delhi-110071	8130884336	14.12.2023
13.	Ms. Raj Rani Jain	Late Sh. S.N. Mittal	4/868 Top Floor, Gali No. 9, RS Block, Bhola Nath Nagar, Shahdara, Delhi-110032	9599401186 8527333646	15.12.2023
14.	Sh. Bal Kumar Verma	Late Sh. D.D. Verma	H.No. 17/3, Gali No. 10, Nathu colony, Nathu Pura, Delhi-110084	9210466757	16.12.2023

64
28/11/23

15.	Sh. Gaurav Sharma	Late Sh. Dinesh Sharma	House No. 7378. Prem, Nagar, Gali No. 1, Shakti Nagar, Delhi-110007	9971326834	18.12.2023
16.	Ms. Reeta	Late Sh. Om Prakash Hans	H.No-3456, Gali No. 91 "B" Block, Sant Nagar, Burari, Delhi-110084	9560360547	19.12.2023
17.	Mr. Rakesh Kumar Jain	Sh. Surender Prasad Jain	2886, Gali Bata, Main Bazar, Subzi Mandi, Delhi-110007	9810042289	20.12.2023
18.	Sh. Gaurav Kumar Sharma	S/o-Sh. Vinay Kumar Sharma	H.No. F-96, New Usmanpur, Delhi-110053	7982260617	21.12.2023
19.	Ms. Kanchan Bala	W/o-Sh. Dushyant Singh	1145/75, Deva Ram Park, Tri Nagar, Delhi-110035	9958180396	22.12.2023
20.	Sh. Bharat Prakash	S/o-Sh. P.C.Gupta	7342/1, Prem Nagar, Near Shakti Nagar, Delhi-7	9268300000	23.12.2023

(Kaveri Baweja)
 Officer-in-Charge, Admn.I
 O/o Principal District & Sessions Judge (HQs),
 Tis Hazari Courts, Delhi.

No. 88785-815 /OC/Admn. I/THC/2023

Dated, Delhi The 29 NOV 2023

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi w.r.t. letter bearing No. 1838/Genl./OC/DHC dated 14.08.2019.
2. The Ld. Principal District & Sessions Judge-cum-spl. Judge (PC ACT) (CBI), Rouse Avenue Court Complex, New Delhi.
3. Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
4. The Concerned Oath Commissioners.
5. The Website Committee with request to direct the quarter concerned to upload the same on the website of Delhi District Courts.
6. The Administrative Officer (Judicial), R&I Branch, Tis Hazari Courts, Delhi with request to direct the quarter concerned to affix the same on all the notice boards at Tis Hazari Courts, Delhi.
7. PS to the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.

(Kaveri Baweja)
 Officer-In-Charge, Admn.I
 O/o Principal District & Sessions Judge (HQs),
 Tis Hazari Courts, Delhi.